और बिहार में कोसी नदी में बार-बार बाढ़ आने का मौका कैसे आता है? यह सबको मालूम है और वही प्लानर आज भी इनके साथ है, जो पिछली सरकार ने बनाया था।

श्री उपसभापति: आप सवाल पूछिए। ...(व्यवधान)... सवाल पूछिए।

श्री दिग्विजय सिंह: इसलिए मैं मंत्री जी से जानना चाहता हूं कि जो time framework मंत्री जी ने दिया है, अगर उसमें वह काम पूरा नहीं होता है, तो इसकी जिम्मेदारी सरकार लेगी या उन ठेकेदारों को punish किया जाएगा, मैं इतना ही पूछना चाहता हूं ...(व्यवधान)

डा० एम०एस० गिल: सर, एक सवाल पर आधा घंटा हो गया है। ...(व्यवधान)

श्री उपसभापति: यही मैं सदन से पूछना चाहता हूं ...(व्यवधान) हर मेंबर सप्लीमेंटरी पूछना चाहता है ...(व्यवधान)

SHRI T.R. BAALU: Sir the Government has proposed to complete all the project in North, South, East and West corridors only in December, 2008. Therefore, there is no delay I don't expect any delay in completion of these projects.

MR. DEPUTY CHAIRMAN: Question number 483 ...*(Interruptions)*...

श्री उदय प्रताप सिहं: सर, मैं एक सवाल पूछना चाहता हूं ...(व्यवधान)

श्री उपसभापति: आप इसके ऊपर half-an-hour का नोटिस दीजिए ...(व्यवधान) उदय प्रताप सिंह जी, देखिए, दूसरे मेंबर्स के भी questions हैं, एक ही question पर इतनी देर तक ...(व्यवधान)

Visa to visit Nankana Sahib

*483. KUMARI NIRMALA DESHPANDE: Will the PRIME MINISTER be pleased to state:

(a) whether the pilgrims travelling to Nankana Sahib from Amritsar by bus can get the visa at the entry point;

(b) if not, what steps are being taken to facilitate their travel; and

(c) the reasons for which pilgrims have to come to Delhi to get the visa to travel a short distance of a few kilometres?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) to (c) A Statement is placed on the Table of the House.

Statement

(a) No, Sir.

(b) and (c) The Punjab Roadways runs a weekly bus service between Amritsar and Nankana Sahib and the tickets can be purchased from their officers in Amritsar, Ludhiana and Chandigarh. Pakistan also runs a similar bus service between Nankana Sahib and Amritsar.

As per the existing visa procedures, nationals of India and Pakistan are required to possess valid visas for visiting each other's country, which are to be obtained before departure. In India visas to visit Pakistan are issued only by the Pakistan High Commission in New Delhi.

KUMARI NIRMALA DESHPANDE: Sir, I just want to draw the attention of the hon. Minister that in spite of all the good actions taken, it looks very funny that just to travel a few kilometres, you have to come to Delhi to get the visa. I would like to say that India is a big country and a big country should have a big heart. Why don't we take some unilateral action to relax the visa process? If we take some unilateral action, not only in this sector, but also in every sector, I am sure, the neighbouring country would respond to that.

SHRI E. AHAMMED: Mr. Deputy Chiarman, Sir, I share her concern. But, it is a reality that this is the situation. Only to go over there, we will have to obtain a visa from Pakistan. The issuing authority of the Pakistan visa is only by Pakistan High Commission in Delhi. As long as they don't make any other arrangements, we will have to face the reality. That is the procedure now. And, we are not able to take any unilateral action in this respect. As a matter of fact, we have already taken steps for liberalisation of visa in other respects. We also have made liberalisation of this.

KUMARI NIRMALA DESHPANDE: Well, so far as this sector is concerned, we can take a unilateral action that those who want to come to this side from Lahore, we can give them permission at the initial point itself. We can take this unilateral action. And, once we take this unilateral action, I am sure, the neighbouring country would respond.

SHRI E. AHAMMED: Sir, we can only be concerned whether we can manage their visa collection centre. In view of the fact that we are still having ongoing discussion and arrangement with Pakistan for opening of our Consulate General in Karachi and their opening theirs in Mumbai is under pipeline, we will be able to do it only afterwards.

MR. DEPUTY CHAIRMAN: Dr. M.S. Gill ...*(Interruptions)*...

श्री दिग्विजय सिंह: आपने अपना सवाल पूछने के लिए हमारा समय ले लिया। यह तो आपने ज्यादती की।

डा० एम० एस० गिल: अगर आप लोग आधा घंटा एक सवाल को दोगे और बाकी सवालों को समय नहीं दोगे ...**(व्यवधान)** You have to share the time in this House. ...*(Interruptions)*... You cannot do this. ...*(Interruptions)*...

श्री उपसभापति: दिग्विजय सिंह जी, यह सही नहीं है ...**(व्यवधान)**

DR. M.S. GILL: You will have to share the time of the House. There is one hour for a lot of question. ...*(Interruptions)*

श्री उपसभापति: आप दोनों में यह नहीं हो सकता ...**(व्यवधान)**

श्री उदय प्रताप सिंह: सर, एक बात मैं जरूर कहूंगा कि सबसे पहले जब यह सवाल उठाया गया था, तो मैंने हाथ उठाया था ...**(व्यवधान)** अगर आप यह कहें कि सिर्फ चिल्लाने से होगा, तो फिर हम ...**(व्यवधान)**

श्री उपसभापति: आप बैठिए, प्लीज़ ...**(व्यवधान)** यह सही नहीं है, बैठिए ...**(व्यवधान)** आप क्वेश्चन ऑवर में ऐसा नहीं कर सकते ...**(व्यवधान)** यह बिल्कुल गलत बात है ...**(व्यवधान)**

श्री जय प्रकाश अग्रवाल: सर, यह पहली बार हुआ है, इतने दिनों में मैं यह पहली बार देख रहा हूं कि ...**(व्यवधान)**...

श्री उपसभापति: आप बैठिए ...**(व्यवधान)**... प्लीज़, आप बैठिए ...**(व्यवधान)**...

श्री नारायण सिहं केसरी: सर, व्यवस्था का प्रश्न यह है कि आप हमारी तरफ भी देखिए ...**(व्यवधान)**...

श्री उपसभापति: हम सब की तरफ देख रहे हैं ...**(व्यवधान)**... सबको चांस दे रहे हैं ...**(व्यवधान)**... आप बैठिए ...**(व्यवधान)**... सबको देखा जा रहा है ...**(व्यवधान)**... ऐसी बात मत कीजिए ...**(व्यवधान)**...

श्री संतोष बागड़ोदिया: यह गलत बात है, this kind of insinuation is not right.

श्री उपसभापति: गिल साहब, आप अपना प्रश्न पूछिए।

DR. M.S. GILL: Sir, Is the hon. Prime Minister aware, that his much-admired initiative to open hearts and roads to our western neighbour, our erstwhile brothers, is being nullified, perhaps considerably, by

administrative and security agencies. Nankana Sahib is one of those examples. It is our Mecca; Rome; and this is our Kashi. Sir, the bus is effectively becoming a ritual as perhaps even in Kashmir, in Rajasthan, it will become, unless we have convenient arrangements. A person comes here from Amritsar by travelling 300 miles, sits outside the Pakistan Embassy, and then goes back, and pay Rs. 1,000 for a 15-mile journey. Nobody wants to do it. Now, Sir, the Minister's idea that Pakistan is not doing it, I am afraid, is not quite the total answer. Because even they suffer, having to go to Islamabad, and to try and get visas from our embassy. Let us offer it in Lahore, or at the border on that side, as Nirmalaji said, and they will also offer it here. Otherwise, I am afraid, the confidence-building measures are not going to work. Will the Prime Minister really press them on this?

SHRI E. AHAMMED: Sir, the opening of the Consulate General, both in Bombay by Pakistan and in Karachi by our Government, is only under consideration. This is also a matter to be looked into. But opening up of these facilities should be done by the Pakistani authorities. So far as visa to visit India is concerned, we have already made arrangements, in Lahore and in other parts of Pakistan, through private companies, private agents. Private agents will collect visa forms and process them at Islamabad. We have made that facility. But if such facilities are to be made to visit Pakistan, it is the Pakistani authorities to do that. Pakistani authority is the competent authority to open such facility and to do all these things. For the people who want to visit India, we have made all possible arrangements on our part.

श्री एस० एस० अहलुवालिया: उपसभापति महोदय, 1947 के बाद से सारे विश्व में कोई भी सिख जब अरदास करता है, तो उस अरदास में जो अन्तिम स्टैंजा पढ़ता है, वहाँ पर यह कहता है कि जिन गुरुद्वारों से हमें बिछोड़ा गया है, उसकी सेवा-सँभाल करने का मौका दें। वाहे गुरू की अपार कृपा से तो पहले भी यह शुरुआत हुई थी, अब बस चल रही है, पर दुर्भाग्य इस बात का है कि इसके लिए जो कोटा फिक्स होता है, पाकिस्तान देता है, उस पर बन्दिश है। हम उन पर ज्यादा दबाव बना सकते हैं कि नहीं, यह तो आपकी बात है। परन्तु हमारे पास जो कोटा है, उस कोटा से हम सिर्फ शिरोमणि गुरुद्वारा प्रबंधक कमेटी या दिल्ली गुरुद्वारा प्रबंधक कमेटी को ही ज्यादा भाग देते हैं। पूर्व भारत में जो हमारे सिख रहते हैं, अर्थात् जो तख्त पटना साहिब के अन्तर्गत रहते हैं या जो पश्चिमी भारत में रहते हैं, वेस्टर्न इंडिया में रहते हैं, जो सचखण्ड हुजूर साहब के तहत रहते हैं, उनको वीजा मिलने में बहुत तकलीफ होती है, उनका कोटा बहुत कम है। मेरी भारत

सरकार से इतनी गुज़ारिश है कि आपको भारत के लिए जो कोटा मिला है, ननकाना साहब में वैशाखी के वक्त और कार्तिक पूर्णिमा अर्थात् गुरू नानक देव जयंती के वक्त मिलता है, उस कोटा का विभाजन यूनिफॉर्मली किया जाए। क्या इस पर कोई कार्रवाई होगी?

SHRI E. AHAMMED: Sir, under bilateral protocol on Visits to Religious Shrines of 1974 and subsequent amendments, the quota fixed for the six pilgrimages to six Shrines in India was 7500. And more than that quota, our people are visiting there. It is only under the protocol, I would say. And how we do it and in what way it should be allocated to different Shrines and different places is a matter to be decided by us. I will take note of what the hon. Member has mentioned.

श्री शाहिद सिद्दिकी: उपसभापति जी, प्रधान मंत्री जी यहां बैठे हैं, यह बड़ा महत्वपूर्ण सवाल है। यह दोनों देशों के बीच confidence building के लिए और people to people relationship बढ़ाने के लिए महत्वपूर्ण है। मैं कहना चाहूंगा कि वीजा देने का जो तरीका है, वह बाज दफा बड़ा शर्मनाक होता है। वहां से जो आता है उसे एक स्पैसिफिक सिटी के लिए वीजा मिलता है। दूसरे, उसे पुलिस रिपोर्टिंग करनी होती है जबकि किसी दूसरे देश के आदमी को अगर वीजा मिलता है तो उसे पुलिस रिपोर्टिंग नहीं करनी होती। जो आदमी दिल्ली आता है और एक दिन के लिए आगरा जाना चाहता है तो वह पहले तीन घंटे थाने में बैठता है और वहां पुलिस रिपोर्टिंग कराता है। उस के बाद वहां जाकर ताजमहल 15 मिनट देखता है और फिर तीन घंटे थाने में यह बताने के लिए बैठता है कि मैं आगरा से वापस जा रहा हूं और दिल्ली आकर थाने में तीन घंटे बैठकर रिपोर्टिंग कराता है कि मैं दिल्ली आ गया हूं । इस तरह यह बहुत ही तकलीफदेह और अफसोसनाक है। इससे करोड़ों लोग वहां से आने वाले और यहां से जाने वाले भी परेशान हैं। इस तरफ सरकार की तवज्जो जरूरी है। मैं चाहूंगा कि सरकार इस के ऊपर ध्यान दे। फिर मैं सरकार से यह भी जानना चाहूंगा कि क्या 65 साल से ऊपर के लोगों के लिए वीजा खत्म करने के बारे में सरकार के पास कोई प्रपोजल है? दूसरे पुलिस रिपोर्टिंग को खत्म करने के बारे में क्या कोई डिस्कसन हो रहा है या कोई प्रपोजल है, अगर नहीं है तो क्यों नहीं है?

†**شری شاہد صدیقی :** اپ سبھاپتی جی، پردھان منتری جی یہاں بیٹھے ہیں، یہ بڑا اہم سوال ہے۔ یہ دونوں دیشوں کے بیچ کونفیڈینس بلڈنگ کے لئے اور people to people relationship بڑھانے کے لئے اہم ہے۔ میں کہنا چاہوں گا کہ ویزا دینے کا جو طریقہ ہے، وہ بعض دفعہ بڑا شرمناک ہوتا ہے۔ وہاں سے جو آتا ہے اسے ایک اسپیسیفک سٹی کے لئے ویزا ملتا ہے۔ دوسرے، اسے پولیس رپورٹنگ کرنی ہوتی ہے جبکہ کسی دوسرے دیش کے آدمی کو اگر ویزا ملتا ہے تو اسے پولیس رپورٹنگ نہیں کرنی ہوتی۔ جو آدمی دلی آتا ہے اور

†Transliteration in Urdu Script.

ایک دن کے لئے آگرہ جانا چاہتا ہے تو وہ پہلے تین گھنٹے تھانے میں بیٹھتا ہے اور پھر تین گھنٹے تھانے میں یہ بتانے کے لئے بیٹھتا ہے کہ میں آگرہ سے واپس جا رہا ہوں۔ اور دہلی آکر تھانے میں تین گھنٹے بیٹھ کر رپورٹنگ کراتا ہے کہ میں دہلی آگیا ہوں۔ اس طرح یہ بہت ہی تکلیف دہ اور افسوس ناک ہے۔ اس سے کروڑوں لوگ وہاں سے آنے والے اور یہاں سے جانے والے بھی پریشان ہیں۔ اس طرف سرکار کی توجہ ضروری ہے۔ میں چاہوں گا کہ سرکار اس کے اوپر دھیان دے۔ پھر میں سرکار سے یہ بھی جاننا چاہوں گا کہ کیا ۶۵ سال سے اوپر کے لوگوں کے لئے ویزا ختم کرنے کے بارے میں سرکار کے پاس کوئی پرپوزل ہے؟ دوسرے پولیس رپورٹنگ کو ختم کرنے کے بارے میں کیا کوئی ڈسکشن ہو رہا ہے یا کوئی پرپوزل ہے، اگر نہیں ہے تو کیوں نہیں ہے؟]

SHRI E. AHAMMED: Mr. Deputy Chairman, Sir, India has liberalised many of the visa conditions. The original India Pakistan Visa Agreement of September, 1975 was revised by exchange of letters in May, 1984 and July 1989. It provides for the diplomatic, non-diplomatic and other official visitors' visas and transit visas to different categories of visitors and purposes. It also provides for entry in the prescribed police reporting unless exempted from the Special Category. In keeping with the policy of promoting the goodwill and the bilateral relations, the Government announced unilateral visa liberalisation in September, 2004 which includes *Inter alia* multiple entry visas for accredited journalists, exemption from reporting to the police force for various categories of Pakistani nationals such as those above 65 years of age, academicians and doctors in December, 2004. The Government announced additional visa liberalisation measures such as visa on arrival at Wagah for certain categories of people and grant of student visa for allowing admission ...*(Interruptions)*...

SHRI SHAHID SIDDIQUI: Sir, my question is not about special cateogries of persons....*(Interruptions)*...

श्री उपसभापति: उसका जवाब उन्होंने दे दिया न। ...(व्यवधान)...

SHRI SHAHID SIDDIQUI: Sir, he is replying about special categories of persons. That is not my question. ...*(Interruptions)*... Sir, I know about it. I have been a party to, I have been a witness to all these things. ...*(Interruptions)*...

SHRI E. AHAMMED: I am coming to that point ...*(Interruptions)*...

SHRI SHAHID SIDDIQUI: I know about it. I am asking about the general people. ...*(Interruptions)*...

SHRI E. AHAMMED: Sir, the hon. Member must be aware of what steps and measures the Government has taken, but I am bound to inform this hon. House; that is why I am telling it, that these are the measures which the Government of India has taken unilaterally. However, I do not say what hon. Members are saying is not important. It is very important. There are certain difficulties in certain places. It differs from place to place and from person to person. Whenever these matters are brought to the notice of the Government, the Government attends to them. It is being done at the State level, and also at the local level. ...*(Interruptions)*... I am telling you what measures the Government has taken. The Government has taken all these measures. It has not been possible to implement the Visa on Arrival Scheme at Attari Wagah for persons above 65 years of age because Pakistan does not permit its nationals to come to the Indian side without a valid visa. This is our problem. And whenever people above 65 years of age are coming, they are exempted by all this procedure. If there is any violation by any authority, we will definitely look into it. We will have to help the people who are coming over here. It is only a unilateral decision on the part of our Government, but it has not been ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Mr. Minister, that is sufficient. That is enough. ...*(Interruptions)*... Q. No. 484. ...*(Interruptions)*...

श्री तरलोचन सिंह: सर, वह बहुत इम्पोर्टेंट सवाल था ...(व्यवधान)...

श्री उपसभापति: देखिए, सभी सवाल इम्पोर्टेंट हैं। ...(व्यवधान)... मेम्बर्स के लिए सवाल इम्पोर्टेंट हैं। ...(व्यवधान)...

श्री तरलोचन सिंह: बात ननकाना साहब की चल रही है और ...(व्यवधान)...

श्री उपसभापति: देखिए, सवाल यह है कि ...(व्यवधान)... आप जरा मेहरबानी कर के सुनिए। ...(व्यवधान)... आप जरा सुनिए। ...*(Interruptions)*... For two questions, we have taken 40 minutes! ...*(Interruptions)*...

SHRI TARLOCHAN SINGH: But not for this question. ...*(Interruptions)*...

श्री उपसभापति: आप इसके लिए हाफ एन आवर का नोटिस दे दीजिए। ...(व्यवधान)... हर सवाल इम्पॉर्टेंट है। ...(व्यवधान)... नैक्स्ट क्वैश्चन! ...(व्यवधान)...

श्री राम नारायण साहू: उपसभापति जी, मैं कितनी देर से कह रहा हूँ ...(व्यवधान)...

श्री उपसभापति: देखिए, पार्टी-वाइज़ हमें सब को accommodate करना पड़ता है। ...(व्यवधान)... हम जस्टिफाई करके ही दे रहे हैं। ...(व्यवधान)...

श्री राज मोहिन्दर सिंह मजीठा: डिप्टी चेयरमैन सर, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, please sit down. *(Interruptions)*, देखिए, क्वैश्चन आवर में 20-25 रिक्वैस्ट्स आते हैं। ...(व्यवधान)... It is not possible to accommodate everybody because the other person who has *(Interruptions)*...

श्री उदय प्रताप सिंह: सबसे पहले तो ...(व्यवधान)... अगर आप बड़प्पन के हिसाब से करेंगे, ...(व्यवधान)... तो बात कैसे बनेगी ...(व्यवधान)...

श्री उपसभापति: मैं इसका ज़वाब नहीं दे सकता। ...(व्यवधान)... यह सही बात नहीं है। आप एक सीनियर मैम्बर हैं। आपको मेहरबानी करके इस तरह की बात नहीं करनी चाहिए। प्लीज़। Question No. 484.

*484 [The questioner (SHRI RAJ KUMAR DHOOT) was absent. For answer *vide* page 33.]

Training to sports persons

*485. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government are giving any training to the Indian sports persons to face challenges in the Commonwealth Games to be held in Delhi in 2010;

(b) if so, the details of such training provided/to be provided;

(c) the funds allocated for this purpose for the coming years, year-wise;

(d) whether Government had identified the main venues to conduct the sports events;

(e) the present status of construction of each venue;

(f) whether the construction is meeting the international standards; and

(g) if so, the details thereof?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): (a) to (g) A Statement is laid on the Table of the House.